

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

OFFICE ORDER

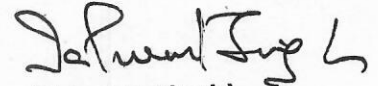
Sub: Request for extension of joining time, JJA Recruitment-2017 – regarding.

The request for extending the joining-time received in this office from the under mentioned newly recruited JJAs have been considered and acceded to. The said candidates are given a final opportunity to join the service by such dates as mentioned against their names:

Sl. No.	File No., Name & Roll No.	Roll No.	Extension granted upto
1.	(A-85) Amit Rana	26483075	15.01.2019
2.	(A-112) Vikash Sharma	26361413	02.01.2019

2. It is informed that the name of the candidate, who fails to assume charge of the post within stipulated period, shall stand deleted from the list of selected candidates and the candidate concerned shall cease to be eligible for appointment.

3. No further request for extending the joining time will be considered. If the candidate fails to join within the stipulated time, his/her Offer of Appointment/Appointment Letter would be cancelled without giving any further notice.

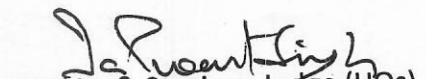

(Talwant Singh)

District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

No.F.2/JJA(R-2017)/Misc./Admn.II/2018/ 82092-096 Dated, Delhi the 30 NOV 2018

Copy to:

1. Sh. Amit Rana, Son of Sh. Ramphal, R/o VPO Sohati, Tehsil Kharkhoda (Sonipat), Sonipat, Haryana-131402.
2. Sh. Vikas Sharma, Son of Sh. Niranjana Sharma, R/o WZ-534, Lane No.15F, Sadh Nagar, Palam Colony, South-West, Delhi-110045.
3. The Dealing Official, Personal File (JJAs), Admn. Branch-II(Central), THC, Delhi.
4. Dealing Official, Website Room, Tis Hazari Courts, Delhi.


District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.